

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**Comp.Appl/11(AHM)2021 in CP 46 of 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021**

Name of the Company: National Spot Exchange Ltd  
V/s  
N.K Proteins Pvt Ltd

Application For Seeking Impleadment.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER  
(through video conferencing)**

Mr. Sandeep Bisht, advocate, appeared on behalf of the Appellant.

Mr. Raheel Patel, advocate, appeared on behalf of the Respondent.

List the matter on 30.03.2021.

  
**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 23rd day of February, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**